



No. J-11017/26/2025-JUDICIAL/ E. Comp- 166742
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 15th December, 2025

ORDER

The President is pleased to accept the resignation of **Shri Aranya Sahya**, Group 'B' Panel Counsel for Supreme Court of India with effect from 05.12.2025.

2. Consequently, the name of Shri Aranya Sahya, Advocate figuring at serial number '311' in the List of this Department's Order No. J-11017/26/2025-Judicial dated 21.11.2025, stands omitted.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. The Registrar, Supreme Court of India, New Delhi.
5. The In-charge, Central Agency Section, Supreme Court Compound.
6. To be uploaded on www.legalaffairs.gov.in.
7. Sh. Aranya Sahya, Advocate with request to return all the case files pertaining to Central Govt. Litigation to the designated litigation In-charge.
8. LIMBS Section for necessary action.
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.


(Ramesh Kairamkonda)
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